

Dated:- 26 July, 2017

Applications are invited from candidates fulfilling the eligibility conditions as mentioned below for appointment to **One post of Registrar (Law) in Pay Matrix 15 (pre-revised pay band in the HAG Scale of Rs.67000-79000)** in the National Human Rights Commission on transfer on deputation/transfer failing which by short term contract or re-employment basis:-

Eligibility Criteria	
<u>By transfer on deputation/transfer</u>	
(i)	Indian Legal Service Officers holding analogous posts under the Central Government OR
(ii)	(ii) Officers holding analogous post under the Central Govt./Supreme Court/High Court and possessing experience as Registrar or higher judiciary or any other post involving interpretation/application of statutes OR
(iii)	Officers drawing pay in Pay Matrix 14 (Pre-revised scale in the Pay Band of Rs.37400-67000 + Grade Pay Rs.10000/-) with a regular service of 3 years in the grade in the Central Govt./Supreme Court/High Court and possessing experience as Registrar or higher judiciary or any other post involving interpretation application of statutes.
<u>Essential Qualifications</u>	
Degree in Law	
<u>Desirable Qualifications</u>	
(i)	Post Graduate Degree in Law from a recognized University or equivalent
(ii)	Research experience in one of the following fields:
(a)	Constitutional Law and its Theory
(b)	Human Rights Jurisprudence
<u>By Short Term Contract / re-employment</u>	
Persons who have held an analogous post under the Central Govt./Supreme Court/High Court and possessing experience as Registrar of a higher judiciary or of any post involving interpretation/application of statutes.	
The period of Short term contract / re-employment shall not exceed three years.	

2. The Commission is an Autonomous Body and is an eligible office for allotment of Govt. accommodation for the entitled categories from General Pool as per the extent rules. Serving Officers coming on deputation will be eligible.

3. The applications of the eligible candidates on deputation basis who can be spared immediately may be furnished in the prescribed Application Form duly certified by the forwarding authority along with attested photocopies of last 5 years APARs and vigilance/disciplinary clearance. Applications not forwarded through proper channel and not in the prescribed proforma shall be summarily rejected.

(Signature)

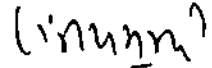
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4. Applicants for short term contract / re-employment may send their applications as per the prescribed Application Form directly to the undersigned.

5. The Application Form can be downloaded from Commission's website www.nhrc.nic.in

6. The maximum age limit for appointment on deputation on foreign service basis shall be 57 years and for short term contract basis shall be 62 years as on the last date of receipt of application.

7. The last date for receipt of application will be **31st August, 2017.**



(Sanjay Kumar)
Under Secretary (Estt)
Ph:- 24663279

**APPLICATION FOR THE POST OF REGISTRAR (LAW) IN THE NATIONAL
HUMAN RIGHTS COMMISSION ON DEPUTATION/SHORT TERM
CONTRACT/RE-EMPLOYMENT BASIS
(strike out whichever is not applicable)**

1. Post applied for _____

2. Name of the applicant _____

3. Contacts (a) Mobile _____
(b) Landline _____
(c) E-mail _____

4. Address for correspondence _____

5. Date of birth _____

6. Sex _____

7. Qualifications
Essential: - _____
Desirable:- _____

8. Date of entry into Govt. Service
and brief service details _____

9. Name, address and contact
No. of Office where working
at present. _____

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10. Present post held -----
(a) Date of appointment in the
the present post. -----
(b) Pay Band and Grade Pay/
Pay matrix -----
(c) Whether the present post is
held on deputation -----
(d) If yes, mention name of parent
Office, post held on regular basis
and date of appointment thereon. -----

11. Details of experience as Registrar
or higher judiciary or any other
post involving interpretation/
application of statutes. -----

12. (a) Date of retirement from -----
Govt. service
(for re-employment/contract basis candidates)
(b) If so, name of organization, -----
last post held and last pay drawn
(including pay matrix/pay band) -----

11. Details of experience as Registrar
or higher judiciary or any other
post involving interpretation/
application of statutes. -----

(no column should be left blank)
(separate sheets may be used wherever necessary)

(Signature of the applicant)
Name and Designation in Block Letters

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Certificate by Parent Office

- (a) Certified that the information furnished by the candidate has been verified from records and found to be correct.
- (b) Certified that copies of last 5 years ACRs duly certified by a Gazetted Officer are attached.
- (c) Certified that no vigilance enquiry is pending or contemplated against the individual and no (major or minor) penalty has been imposed on him/her during the preceding five years.

(Signature of the Officer with Seal)

Name _____

Designation _____

Office _____